(b) The number of raids conducted by Department of Prevention of Food Adulteration on routine sampling and on the basis of complaints received by the Department during the years 1988 and 1989 is given as under :—

Year	No. of raids	No. of raids	
	conducted on routine sam- pling	conducted on the basis of complaints	
1988 .	490	76	
1989 .	460	57	

Samples lifted by Food Inspectors of Delhi Administration

60.9. SHRI GHUFRAN AZAM: Will the Minister of

HEALTH AND FAMILY WEL-FARE be pleased to state the number of samples lifted by the Food Inspectors of Department of Prevention of Food Adulteration, Delhi Administration, Delhi during the year 1988 Inspector-wise and the percentage of those found adulterated?

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THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NTLAMANI ROUTRAY): As per information received from the Delhi Administration, the number of samples lifted by each food inspector of the Department of Prevention of Food Adulteration, Delhi during the year 1988 and percentage of adulteration, is given in Statement.

Statement

List showing samples lifted by each Food Inspector during the year 1988 and percentage of adulteration.

S. Name of F.I. Lifted	Samples No.	Samples found adulterated	Percentage of adulteration	
12	3	4	5	
S/Shri				
1. Arun Kumar.	66	13	19-69	
2. A. K. Dhir .	54	09	16-66	
3. Baljeet Singh	50	09	18-00	
4. D.P.Singh	89	20	22-47	
5. Gian Chand .	49	07	14-28	
ϵ . Jeet Singh .	44	05	11-36	
7. Jeet Ram	51	08	15-68	
8. K. K. Mittal	43	04	09-30	
9. M. K. Gupta	53	11	20-75	
30. N.N. Sharma	51	07	13-72	
11. O. P. S. Ahlawat	35	09	25-71	
12. P. N. Khatri	41	09	21-95	
13. P. C. Tewari	40	04	10-00	

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Memorandum regarding development of industries in Kerala

Written Answers

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- 610. SHRI THOMAS KU-THtRAVATTOM: Will the Minister of INDUSTRY be pleased to state:
- (a) whether the Central Government have received any memorandum from Kerala Government regarding development of industries in that State; and
- (b) if so, what action has been taken thereon?

THE MINSTER OF INDUSTRY (SHRI AJIT SINGH) : (a)

and (b) Daring the years 1987 to 1989 (upto 31-12-89), 18 applications have been received from the various State Government undertaking?/corporations of Kerala for grant of letters of intent for setting up industries in Kerala. Oat of these, 12 applications have been approved and letters of intent granted to the

concerned applicant undertaking corporation. Of the remaining 6 applications, 4 have been rejected and 2 are at various stages of processing.

to Questions

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Revision of Pay scales of Employees of Public Sector Units

611. SHRI ATAL BIHARI VAJPAYEE: SHRI KAILASH PATI MISHRA:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether the matter pertaining to the revision of pay scales and allowances admissible to the officers of the Central Public Undertakings is still pending decision;
- (b) if so, since when and **what** arc the reasons therefor ;